[RAJYA SABHA]

Statement-II

Sl. No. State		2016-17	2017-18	2018-19
1.	Andhra Pradesh	0	0	0
2.	Arunachal Pradesh	NR	NR	0
3.	Assam	2	4	0
4.	Chhattisgarh	0	0	0
5.	Jharkhand	0	1	1
6.	Karnataka	4	0	
7.	Kerala	2	0	0
8.	Maharashtra	0	0	
9.	Meghalaya	1	0	1
10.	Nagaland	0	1	0
11.	Odisha	2	2	2
12.	Tamil Nadu	1	0	1
13.	Tripura	0	0	NR
14.	Uttar Pradesh	0	0	0
15.	Uttarakhand	0	0	1
16.	West Bengal	1	0	0
	Total	13	8	6

Details of Elephant Deaths by Poaching from 2016-17 to 2018-2019

Protection of trees

1504. DR. AMEE YAJNIK: SHRI VIJAY PAL SINGH TOMAR: SHRI P. BHATTACHARYA: LT. GEN. (DR.) D.P. VATS (RETD.):

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether-Government has taken any measures to safeguard trees that have been planted across the country;

- (b) if so, the details thereof, State-wise; and
- (c) the TOTAL amount spent for the purpose, so far?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) to (c) Tree Plantation/Afforestation being multi departmental activity are carried out under various schemes of different ministries which include National Afforestation Programme (NAP), National Mission for a Green India (GIM), under Compensatory Afforestation Fund Management and Planning Authority (CAMPA), Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)e/c. It is also taken up cross-sectorally by various Departments, NGOs, Civil Society, Corporate bodies etc. under various Central and State Plan/Non Plan Schemes.

After plantations of seedlings, maintenance work including watering/irrigating, weeding and casualty replacement is done by the implementing agency, to ensure good health and survival of plants and the expenditure for the same is met from various schemes, of the centre and the states, under which the plantations are carried out and as per the specific scheme guidelines. Protection of trees is also done against forest fires, encroachments and other threats. Ministry of Environment, Forest and Climate Change (MoEFCC) implements NAP and GIM and the state-wise details of TOTAL funds released during last three years under these schemes which includes funds forcreation, maintenance and safeguarding the saplings planted are given in the Statement (*See* below).

Besides, Joint Forest Management Committees (JFMCs) formed in each State/UT Government to encourage participatory approach, are also involved in planning and execution of various forestry activities including protection and management of forests.

Various schemes implemented by Ministry and the State/UT Governments are implemented with the involvement of these committees.

The multi departmental efforts, in safeguarding the trees planted has yielded good results, besides keeping the pace of development, which is evident from the fact that the forest cover has stabilized and has been constantly increasing over the years. As per the biennial edition of India State of Forest Report (ISFR) by Forest Survey of India (FSI) of the ministry, the forest and tree cover has increased around 13, 000 square kilometer (sq. km) over the assessment period of four years (ISFR 2013 to ISFR 2017). A study by the National Aeronautics and Space Administration (NASA), USA has also stated that India and China are leading the increase in greening on land.

Statement

State-wise Details of Total funds released during the last three years (2016-17 to 2018-19) under National Afforestation Programme(NAP) and Green India Mission (GIM)

Sl. No.	State	NAP	GIM
1	2	3	4
1.	Andhra Pradesh	11.07	4.18
2.	Bihar	6.41	-
3.	Chhattisgarh	23.6	36.54
4.	Gujarat	4.36	-
5.	Haryana	6.21	-
6.	Himachal Pradesh	4.65	-
7.	Jammu and Kashmir	7.20	-
8.	Jharkhand	-	-
9.	Karnataka	21.56	3.35
10.	Kerala	-	-
11.	Madhya Pradesh	20.52	24.16
12.	Maharashtra	26.82	10.30
13.	Odisha	19.47	7.53
14.	Punjab	-	6.22
15.	Rajasthan	3.35	-
16.	Tamil Nadu	3.63	-
17.	Telangana	-	-
18.	Uttar Pradesh	3.54	-
19.	Uttarakhand	5.94	-
20.	West Bengal	-	-
	TOTAL (OTHER STATES)	168.33	92.28

(₹ in crores)

Written Answers to		[2 December, 2019]	Unstarred Questions 205	
1	2	3	4	
North 1	Eastern States			
21.	Arunachal Pradesh	0.86	-	
22.	Assam	0.58	-	
23.	Manipur	8.79	19.12	
24.	Meghalaya	2.39	-	
25.	Mizoram	20.33	52.24	
26.	Nagaland	17.47	-	
27.	Sikkim	11.07	3.32	
28.	Tripura	4.94	-	
	TOTAL (NE STATES)	66.43	74.68	
	GRAND TOTAL	234.76	166.96	

Unstanned Questions

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Death of birds near Sambhar lake

1505. SHRI SANJAY RAUT: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government is aware that thousands of birds of several species were found dead under mysterious circumstances near the Sambhar lake in the Dudu district near Jaipur in November, 2019;

- (b) if so, the details thereof and Government's reaction thereto;
- (c) whether Government has investigated the exact reasons for these deaths; and
- (d) if so, the details thereof?

Writton Answars to

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FORESTAND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) to (d) The Ministry of Environment, Forest and Climate Change is aware of the death of birds in Sambhar lake in Rajasthan. In order to assess and inquire into the matter regarding deaths of birds in Sambhar lake, Rajasthan, the Ministry of Environment, Forest and Climate Change has constituted a Committee comprising of the Deputy Inspector General of Forests (WL), MoEFCC, Scientist, Wildlife Institute of India (WII), Dehradun and Scientist, Indian Veterinary Research Institute (IVRI), Izzatnagar, Bareilly. The Committee had visited the site on 23rd